GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:1144 ANSWERED ON:04.03.2013 CASES OF CRUELTY AGAINST ANIMALS Ajmal Shri Badruddin;Rajesh Shri M. B.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the total number of complaints regarding cruelty against animals received by the ministry during the last three years and the current year, State-wise;

(b) the total number of complaints disposed of and the number of such cases pending till date, State-wise; and

(c) the total number of persons punished for violating the rules on cruelty against animals, State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) The total number of complaints regarding cruelty against animals received by the Ministry (Animal Welfare Board of India) during the last three years and the current year state wise is given in the Annexure.

(b)& (c) AWBI has disposed of all the complaints received by them by forwarding them to the concerned States. In addition to this, the states also received such complaints directly. Total number of cases convicted by the States for violating the Rules on cruelty against animals is also given in the Annexure.